NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.(IB) No.688/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M.

Name	of the Company	Shivam Chemicals Pvt.Lt	tdVs-Amrit Feeds Limited	
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. KANISHK KHETAN, ADV PETITIONER

ORDER

Ld. Counsel for the operational creditor and the corporate debtor made a joint request for adjournment on the basis that process of settlement is going on between the parties. Prayer is allowed.

List it on 30/01/2018.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)